GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1754
ANSWERED ON – 06/08/2024

CURRENT CHALLENGES IN INDIAN PORT SECURITY

1754. SHRI TEJVEER SINGH:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

(a)   the major security challenges emerging in Indian ports in recent times and the measures taken by Government to address these challenges; and

(b)   the future plans of Government to further strengthen security at ports and improve their efficiency and new steps to be taken for the same?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a)   All 12 Major and 55 Non-Major ports in India that handle International/ EXIM trade are International Ships and Port Facility Security (ISPS) Code compliant. ISPS compliant ports are required to conduct Port Facility Security Assessments and prepare Port Facility Security Plans in accordance with the ISPS Code. The Port Facility Security Plan is prepared by a Port Facility Security Advisory Committee which is a multidisciplinary committee and has members from security agencies also. Additionally, a "Compendium of Guidelines" on the security of non-major ports has been circulated by MHA. Merchant Shipping (ship and port facility security) Rule, 2024 as per the provisions of the Merchant Shipping Act have also been notified to strengthen Port Security.

(b)   Security plans are periodically reviewed by Port Facility Security Advisory Committee to address evolving security challenges and implement additional measures as appropriate.

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